## Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

## Appeal No. 228 of 2013

## Dated : 18<sup>th</sup> November, 2013

M/s Jindal Power Ltd.

... Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr.

....Respondent(s)

## **ORDER**

As agreed by the learned counsel for the parties, post the

matter on 11/12/2013.

COURT MASTER